

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVA, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/294/ (IB)/2017  
NAME OF THE PETITIONER(S) : AMTEX DYE CHEM INDUSTRIES  
NAME OF THE RESPONDENT(S) : ROHINI TEXTILES INDUSTRIES  
UNDER SECTION : 433 ( e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

T. SRINIVASADRAKHARAN + ASSOCIATES	S. SORESH Counsel for Respondent	S. Suresh 19/06/17
A. G. SATHYANARAYAN For A. K. MYLSAMY	Counsel for Petitioner	

**ORDER**

Counsel for the petitioner present. Counsel for the respondent is also present. Counsel for the respondent submitted reply along with documents, copy of which is given to other side. Since this Petition to be treated under I&B Code, 2016, the petitioner has to comply with the provisions of Section 9 (3) (b) & (c) of I&B Code, 2016. Accordingly, the petitioner is directed to fulfil the requirements of Section 9 (3) (b) & (c) of I&B Code, 2016 within one week. Put up on **04.07.2017 at 02.30 P.M.**, for arguments.

*S. Vijayaraghavan*  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

*Ch. Mohd. Sharief Tariq*  
(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))